

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2125

DUE FOR ANSWER ON 31.07.2018
RE-DEVELOPMENT OF GOVERNMENT COLONIES

No. 2125 PROF. SAUGATA ROY:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the details of ongoing redevelopment plans of Government colonies in New Delhi;
- (b) the agencies involved in the redevelopment plan;
- (c) whether the percentage of flats earmarked for private players is leasehold or freehold; and
- (d) if leasehold, the tenure of the leasehold?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING & URBAN AFFAIRS

[SHRI HARDEEP SINGH PURI]

(a) to (d) The Government is undertaking redevelopment of eight government colonies i.e. East Kidwai Nagar, Nauroji Nagar, Netaji Nagar, Sarojini Nagar through NBCC (I) Limited and Thyagaraj Nagar, Kasturba Nagar, Srinivaspuri and Mohammedpur through Central Public Works Department (CPWD). No flats have been earmarked for private players in any of the eight redevelopment projects.
